

[Print](#)**Defective Case Register from 2026-06-10 to 2026-06-10**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLA/16316/2026	RABI NARAYAN BEHERA	2026-06-10	1. Annex-1 not mentioned in petition.
2	D-WP(C)/26320/2026	MANAS PATI	2026-06-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	D-WP(C)/25885/2026	KRUSHNA CHANDRA RATH	2026-06-10	1. In Synopsis, joining date of petitioner not furnished.
4	D-ABLAPL/17290/2026	ARIJEET MISHRA	2026-06-10	Declaration not furnished
5	D-ABLAPL/17161/2026	JAYADEBA BEHERA	2026-06-10	Name and Details of victim/informant mentioned in para No.2 and annexure be redacted and put up for SR thereafter.
6	D-ABLAPL/17117/2026	BALARAM NAYAK	2026-06-10	Name and Details of victim/informant be redacted from annexures thereafter put up for SR.
7	D-BLAPL/17217/2026	SARADA PRASANNA SARANGI	2026-06-10	Paragraph No. Not correctly furnished in Declaration.
8	D-WP(C)/26301/2026	RABINDRA NATH PRUSTY	2026-06-10	20-VERNACULAR CERTIFICATE NOT FURNISHED. Vernacular Certificate not mentioned affidavit in the I.A.
9	D-ABLAPL/17141/2026	SIDHARTHA MISHRA	2026-06-10	Code No. Not Furnished in C.T
10	D-MACA/24405/2026	GIRIJA PRASAD DUTTA	2026-06-10	1. Period of Delay 1538 days
11	D-BLAPL/17280/2026	SANTOSH KUMAR MAHANTY	2026-06-10	Page No. Not correctly furnished.
12	D-CRLMC/17137/2026	BIDYADHAR MANSING	2026-06-10	Put Up SR after redacting the name Informant /Relatives from petition
13	D-WP(C)/26056/2026	PABITRA KUMAR NAYAK	2026-06-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 37 not neat
14	D-WP(C)/26248/2026	RABINDRA NATH PRUSTY	2026-06-10	20-VERNACULAR CERTIFICATE NOT FURNISHED. Vernacular Certificate not mentioned affidavit in the I.A
15	D-WP(C)/26062/2026	PABITRA KUMAR NAYAK	2026-06-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page 37 not neat.As per index annexure -8 not mentioned in the petition copy.Date not mentioned in the v.nama.
16	D-WP(C)/24424/2026	KAILASH CH. SATAPATHY	2026-06-10	8-CAUSE TITLE NOT IN ORDER.
17	D-ABLAPL/17219/2026	SUNIL PATTANAIAK	2026-06-10	1. Page 39 uploaded upside down.
18	D-MACA/24385/2026	GIRIJA PRASAD DUTTA	2026-06-10	1.Period of Delay 6 days
19	D-WP(C)/26275/2026	RABINDRA NATH PRUSTY	2026-06-10	Date of photograph of notice vide annex-3 not tally with index.
20	D-WP(C)/26286/2026	RABINDRA NATH PRUSTY	2026-06-10	20-VERNACULAR CERTIFICATE NOT FURNISHED.
21	D-BLAPL/17144/2026	BISWORANJAN SWAIN	2026-06-10	1. Page marking not done correctly. After page-11, there is marked as page 13
22	D-WP(C)/26224/2026	RABINDRA NATH PRUSTY	2026-06-10	4-AFFIDAVIT/VERIFICATION NOT PROPER.
23	D-WP(C)/25800/2026	SAMBHU CHARAN NATH SHARMA	2026-06-10	1. In declaration under affidavit, no. of paragraphs not furnished
24	D-WP(C)/26295/2026	RABINDRA NATH PRUSTY	2026-06-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the father not tally with cause title and affidavit and also I.A
25	D-WP(C)/26227/2026	RABINDRA NATH PRUSTY	2026-06-10	20-VERNACULAR CERTIFICATE NOT FURNISHED. Vernacular certificate not mentioned affidavit in the I.A.
26	D-MACA/24392/2026	GIRIJA PRASAD DUTTA	2026-06-10	1. Period of Delay 15 days
27	D-ABLAPL/17194/2026	JYOTIRMAYA SAHOO	2026-06-10	1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
28	D-WP(C)/25893/2026	KRUSHNA CHANDRA RATH	2026-06-10	1.In declaration under affidavit, no. of paragraphs not furnished.
29	D-MACA/24397/2026	GIRIJA PRASAD DUTTA	2026-06-10	1. Period of Delay 544 days statutory deposit not made , IA filed, both IA not in proper place
30	D-ABLAPL/17149/2026	SIDHARTHA DAS	2026-06-10	Name and Details of victim /informant mentioned in Synopsis, petition and annexure be redacted thereafter put up for SR.
31	D-WP(C)/26064/2026	PABITRA KUMAR NAYAK	2026-06-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 37 not neat.
32	D-WP(C)/26051/2026	PABITRA KUMAR NAYAK	2026-06-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 37 not neat.

33	D-ABLAPL/17247/2026	ARIJEET MISHRA	2026-06-10	occupation not furnished in Declaration.
34	D-ABLAPL/17150/2026	DEBASIS SAHOO	2026-06-10	Name and Details of victim/informant be redacted from annexure thereafter put up for SR. Page No.7 8 and 10 not legible.
35	D-WP(C)/26233/2026	RABINDRA NATH PRUSTY	2026-06-10	20-VERNACULAR CERTIFICATE NOT FURNISHED. Vernacular Certificate not mentioned affidavit in the I.A
36	D-WP(C)/26324/2026	MANAS PATI	2026-06-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
37	D-ABLAPL/17147/2026	DEBASIS SAHOO	2026-06-10	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
38	D-CMP/25983/2026	NIRMAL KISHORE RATH	2026-06-10	The lower court mentioned in the C.T does not tally with that of Annex-1 be rectified.
39	D-BLAPL/17115/2026	DEEPALI MAHAPATRA	2026-06-10	1. In declaration under affidavit, no. of paragraphs wrongly furnished.
40	D-CRLA/12890/2026	SATYA NARAYAN MISHRA 4	2026-06-10	Name of Informant/Relatives to be kept in seal cover in Annex-2 .2. Vernacular certificate not mentioned in all I.As.
41	D-MACA/24404/2026	GIRIJA PRASAD DUTTA	2026-06-10	1. Period of Delay 1790 days
42	D-ARBA/24304/2026	JEEVANJYOTI MOHANTY	2026-06-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Court Fee Rs.12/- Payable Not Paid Put up for further S.R after Payment of C.Fee for computing the period of limitation.
43	D-CRLA/16391/2026	ASHOK KUMAR SARANGI	2026-06-10	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. CRLMP mentioned instead of CRLA in Date Chart.2. FIR in Annex-3 page 18 incomplete. 3 Oriya undertaking not mentioned .
44	D-TRP(C)/25554/2026	KULDEEP MOHANTY	2026-06-10	Paragraph No. Not correctly furnished.
45	D-ABLAPL/17167/2026	PRASANTA KUMAR ROUTRAY	2026-06-10	Annexure No. Not correctly furnished
46	D-WP(C)/26173/2026	SUBRAT SATPATHY	2026-06-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Fathers name not mentioned in the cause title.Paragraph not correctly mentioned in the affidavit.
47	D-WP(C)/26327/2026	MANAS PATI	2026-06-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
48	D-WP(C)/26281/2026	RABINDRA NATH PRUSTY	2026-06-10	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Serial no-2 not correctly mentioned in the affidavit and also I.A
49	D- ABLAPL/14052/2026	BIKRAM CHANDRA GHADEI	2026-06- 10	1. Copy of written FIR not attached with FIR. Resubmit for SR after compliance.